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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

IA 315 of 2017 in C.P. (I.B) No. 4/10/NCLT/AHM/2017

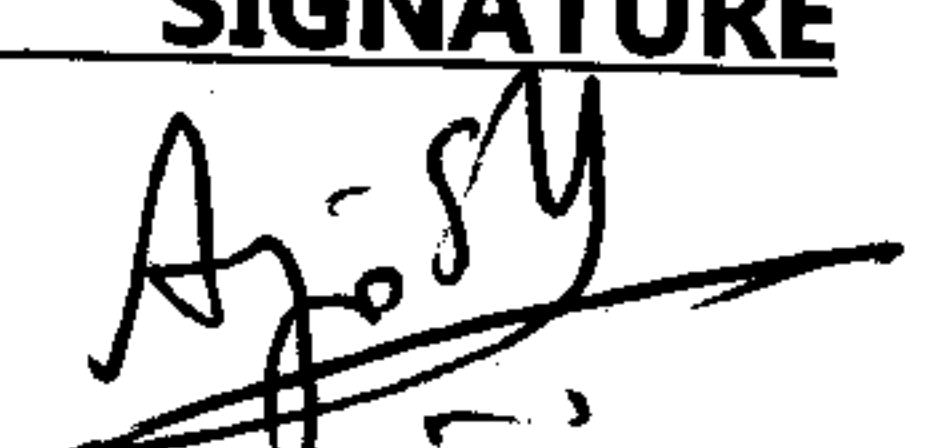
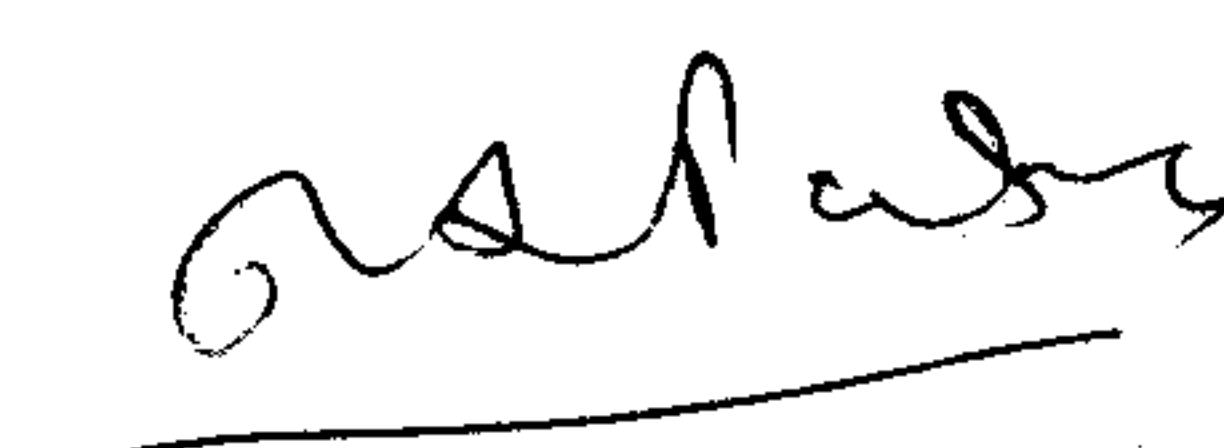
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017**

Name of the Company: Santosh Dhiraj Pathak, Promoter
(Gujarat Oleo Chem Ltd.)
V/s.
Anil Goel, RP & Ors.

Section of the Companies Act: Section 60(5)(c) r/w 12 of the Insolvency and
Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	A. R. Sheth	Adv. & Solicitor	Applicant	
2.	I. R. Patel	Advocate	Respondent No. 6	

ORDER

Learned Advocate Mr. Arjun Sheth present for Applicant. Learned Advocate Mr. I R Patel present for Respondent no. 6. None present for Respondent in IA 315/2017.

Proof of dispatch of copy of application on Respondents filed.

Learned Advocate Mr. I R Patel filed Vakalatnama for Respondent no. 6.

Affidavit in reply filed by Respondent no. 6.

Heard Learned Counsel for Applicant and Learned Counsel for Respondent present on maintainability of application.

For order list the matter on 10.10.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 9th day of October, 2017.